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P.K.Nanda Vrs. UOI

Admission Sl. No. 1
O.A. No. 733 of 2013
M.A.No. 846/13

Order dated: 02.12.2013

CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

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M.A.No. 846/13 has been filed by the applicant for amendment of this O.A. I find that this O.A. has not yet been admitted, hence I am not inclined to accept this M.A. at this stage. Accordingly, the M.A.No. 846/13 stands dismissed.

On the oral prayer of Mr. T.K.Mishra, Ld. Counsel appearing for the applicant, he is allowed to withdraw this O.A. to file a better application within a period of two weeks from today. Accordingly, the O.A. is disposed of being withdrawn.

Mr. U.B.Mohapatra, Ld. Sr. Central Govt. Standing Counsel is, however, present on behalf of the Respondents.


A. K. Patnaik
MEMBER(Judl.)

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